

Seventeenth Loksabha

>

Title: Request the government to not enforce the Amendment of IAS Cadre rule 1954 as it is affecting the functioning of the centre.

SHRIMATI APARUPA PODDAR (ARAMBAGH): Hon. Speaker, Sir, objections were raised about the proposed amendments in the IAS, IPS and IFS Cadre Rules, 1954. The Centre has asserted that the proposed amendments are aimed at removing the non-availability of sufficient number of officers in the Government of India, which is affecting the functioning of the Centre.

These proposed rules are against cooperative federalism and will damage the federal structure ... (*Interruptions*)

माननीय अध्यक्ष : हो गया, आपने अपना विषय उठा दिया है ।

श्रीमती चिंता अनुराधा ।

... (*Interruptions*)

SHRIMATI APARUPA PODDAR: The Central Government has used their power to harass our former Chief Secretary and Commissioner of Kolkata also.

I demand that these rules should not be enforced. Our Chief Minister, Mamata Banerjee has been protesting against this draconian move which is violating our Constitution ... (*Interruptions*) BJP is standing with it ... (*Interruptions*)

माननीय अध्यक्ष : श्रीमती चिंता अनुराधा - ।हींउपस्थित न

श्री भर्तृहरि महताब ।

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir...

माननीय अध्यक्ष : लोक सभा कितनी निष्पक्षता से चलती है, आप इसका उदाहरण देख लें । अधीर रंजन जी, आज 20 शून्य काल के विषयों में से 17 विपक्षी पार्टियों के हैं और मैं सबको मौका दे रहा हूँ ।

श्री अधीर रंजन चौधरी (बहरामपुर): महोदय, इस नाते विपक्ष काफी धन्य हैं कि आप हम लोगों के साथ हैं, नहीं तो क्या हमें इतना बोलने का मौका मिलेगा ।

माननीय अध्यक्ष : मौका पूरा है ।

श्री अधीर रंजन चौधरी : मैं उन लोगों के लिए कह रहा हूँ । ...(व्यवधान)